## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/596/ (IB)/2017

NAME OF THE PETITIONER(S)

: TJSV STEEL FABRICATION & GALVANIZING (I) LTD

NAME OF THE RESPONDENT(S)

: RPN ENGINEERS CHENNAI PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

VIDYA, A &
KING + PARTRIDGE

Conviel tor Operational Creditor

K. RAMASAMY G.V. MOHAN KUMAR

## **ORDER**

Ms A Vidya, counsel for the Operational Creditor present. Shri K Ramasamy, caused appearance on behalf of the respondent and filed vakalat. He sought time for filing counter and for making submissions. Counsel for respondent stated that he has received information that the parties are intending to settle the issue between them by way of a compromise. Time extended at request. Put up on 13.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)